

damage arising out of unforeseen events; stabilizing the income of farmers to ensure their continuance in farming; and encouraging them to adopt innovative and modern agricultural practices.

- For development of agriculture and welfare of farmers of the country, the Government in DAC&FW, is implementing various Central Sector/Centrally Sponsored Schemes, which include:
 - (i) Rashtriya Krishi Vikas Yojana (RKVY)
 - (ii) National Food Security Mission (NFSM)
 - (iii) National Agriculture Market (e-NAM)
 - (iv) National Mission For Sustainable Agriculture (NMSA)

Rise in pension limit under Atal Pension Yojana

2321. SHRIMATI SHANTA CHHETRI: Will the Minister of FINANCE be pleased to state:

(a) whether Government is considering to raise the pension limit under Atal Pension Yojana from the existing sum of ₹ 5,000 to ₹ 10,000;

(b) if so, from which date and the age criterion for getting the said pension; and

(c) how much pension has been doled out to the people under the scheme in West Bengal in the last two years?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA): (a) and (b) Pension Fund Regulatory and Development Authority (PFRDA) has submitted a proposal to increase the limit of pension under the Atal Pension Yojana (APY) to the Government. The issue is under examination.

(c) The APY scheme provides for pension to the subscriber after the age of 60 years, as per the pension plan selected by him. The APY scheme was launched in the year 2015 and is yet under accumulation phase and the claims for pension will start post maturity of the scheme by the individual subscribers.

Issue of more Kisan Credit Cards

2322. SHRI MANAS RANJAN BHUNIA: Will the Minister of FINANCE be pleased to state:

(a) whether Government has planned to increase the number of Kisan Credit Cards (KCCs);

(b) if so, the number of KCCs now available for farmers in India in different States, State-wise figure; and

(c) whether there is any plan to increase the number of KCCs?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA): (a) to (c) The Kisan Credit Card (KCC) scheme was introduced in 1998 for issue of KCC to farmers so that farmers may use them to readily purchase agriculture inputs such as seeds, fertilizers, pesticides etc. and draw cash for their production needs.

The KCC scheme has since been simplified and provides for issue of ATM enabled RuPay Debit Card, *inter alia*, with facilities of one-time documentation, built-in cost escalation in the limit, any number of drawals within the limit, etc.

State-wise number of operative KCCs as on 31 March, 2018 in respect of Scheduled Commercial Banks, as reported by Reserve Bank of India, is given in the Statement-I (*See below*). State-wise number of operative KCCs as on 31 March, 2018 in respect of Cooperative Banks and Regional Rural Banks, as reported by National Bank for Agriculture and Rural Development (NABARD), is given in the Statement-II.

Statement-I

Details of Kisan Credit Card (as on March 31, 2018)

(No. in Actual)

Sl.No.	State	No. of Operative KCCs
1.	Andamans and Nicobar Islands	288
2.	Andhra Pradesh	1874715
3.	Arunachal Pradesh	8779
4.	Assam	583215
5.	Bihar	1321843
6.	Chandigarh	3536
7.	Chhattisgarh	228163
8.	Dadra and Nagar Haveli	535
9.	Daman and Diu	391
10.	Delhi	3277
11.	Goa	6959

Sl.No.	State	No. of Operative KCCs
12.	Gujarat	1085847
13.	Haryana	676683
14.	Himachal Pradesh	213124
15.	Jammu and Kashmir	299552
16.	Jharkhand	600314
17.	Karnataka	893415
18.	Kerala	310145
19.	Lakshadweep	488
20.	Madhya Pradesh	1642945
21.	Maharashtra	2203906
22.	Manipur	15621
23.	Meghalaya	54261
24.	Mizoram	10550
25.	Nagaland	28311
26.	Odisha	654844
27.	Puducherry	4394
28.	Punjab	871631
29.	Rajasthan	2039917
30.	Sikkim	4809
31.	Tamil Nadu	544252
32.	Telangana	1796333
33.	Tripura	79193
34.	Uttarakhand	236329
35.	Uttar Pradesh	4225532
36.	West Bengal	1004036
	TOTAL	23528133

Source: RBI

Statement-II

*State-wise and Agency-wise details of the number of Operative/Live KCCs-as
on 31 March, 2018*

Sl. No.	State/UT	Cooperative Banks	Regional Rural Banks	Total
		Cards issued	Cards issued	Cards issued
1	2	3	4	5
1.	Andhra Pradesh	15,44,869	8,42,937	23,87,806
2.	Andaman and Nicobar Islands	4,781	0	4,781
3.	Arunachal Pradesh	958	3025	3,983
4.	Assam	2909	284434	2,87,343
5.	Bihar	1,40,660	13,61,181	15,01,841
6.	Chhattisgarh	9,89,632	1,78,526	11,68,158
7.	Goa	2,337	0	2,337
8.	Gujarat	10,66,653	3,04,644	13,71,297
9.	Haryana	11,95,895	2,41,338	14,37,233
10.	Himachal Pradesh	92,188	40,798	1,32,986
11.	Jammu and Kashmir	11,291	64,867	76,158
12.	Jharkhand	19,694	3,69,409	3,89,103
13.	Karnataka	24,46,970	7,19,319	31,66,289
14.	Kerala	6,28,858	1,48,611	7,77,469
15.	Madhya Pradesh	57,73,721	5,01,067	62,74,788
16.	Maharashtra	37,04,092	3,48,299	40,52,391
17.	Manipur	410	8,410	8,820
18.	Meghalaya	16,522	19,232	35,754
19.	Mizoram	835	13,237	14,072
20.	Nagaland	4,236	950	5,186
21.	New Delhi	687	0	687
22.	Odisha	28,73,202	5,80,740	34,53,942
23.	Puducherry	5,985	1,390	7,375
24.	Punjab	9,53,226	1,37,513	10,90,739
25.	Rajasthan	34,55,438	6,22,820	40,78,258

1	2	3	4	5
26.	Sikkim	8,423	0	8,423
27.	Tamil Nadu	13,63,780	4,32,140	17,95,920
28.	Telangana	8,30,197	12,11,265	20,41,462
29.	Tripura	79,216	1,12,593	1,91,809
30.	Uttar Pradesh	44,67,875	32,66,238	77,34,113
31.	Uttarakhand	2,69,300	46,575	3,15,875
32.	West Bengal	15,39,821	3,31,881	18,71,702
TOTAL		334,94,661	121,93,439	456,88,100

Source: NABARD

Review committees by States on TB

2323. SHRI OSCAR FERNANDES: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) since the Prime Minister's letter to Chief Ministers on TB, the number of States which have established review committees and manner in which Central Government is incentivising State Governments to establish review mechanism;

(b) the organisational structure of the national and State TB elimination boards, and how often these boards will conduct review meeting; and

(c) apart from tracking progress on SDG related indicators and the TB programme's performance, the manner in which the review will provide guidance to improve programme implementation at all levels?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (c) After the Prime Minister's letter to Chief Ministers on TB, several States/UTs have established review committees under the Chairmanship of Health Minister or Secretary (Health) at the State level. Similarly, the States/UTs have also established review committees under the District Collectors/Magistrates at the district level. The State level reviews are conducted quarterly, and the District level reviews are conducted monthly.

The Central Government is regularly monitoring the State Governments on implementation of the Revised National Tuberculosis Control Programme (RNTCP) and has guided the States to establish State/District level forums involving all stakeholders for ensuring a holistic approach and community led response towards addressing the problem related to Tuberculosis.